

NOTICE

It is for general information to the Advocates practicing in the Jharkhand High Court, Ranchi that the panel of the Advocate of the High Court Legal Services Committee, Ranchi is to be reconstituted.

Advocates having minimum 5 years standing at the Bar as on 01.7.2012, who are ready and willing to serve the poor and marginalized people through legal services are requested to submit their Bio Data in the office of the High Court Legal Services Committee, Nyaya Sadan, Jhalsa.

The last date of receipt of application is 13.8.2012.



Secretary,
H.C.L.S. Committee

BIO DATA

**Space for
photograph**

1. Name :-
2. Father's name:-
3. Permanent Address:-
4. Present Address:-
5. Academic qualification: _
6. Date of enrolment:-
7. Advocate Enrolment No.:-
8. Year of practice as on 01.07.2012:-
9. Details of place of practice:-
10. Practice Experience:-
11. Other experience, if any:-
12. Specialization in practice, if any:-
13. Contact No. - Office _____
Res. _____
Mob. _____
14. Table No. :-
15. One additional photo graph is to be attached with the application.

Declaration

I do hereby declare that the above information is true and correct to the best of my knowledge and belief.

Date :-

Place :-

Signature